



File No. 10/03/2022-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 6<sup>th</sup> December 2022

**ORDER**

Reference to the Ministry of Corporate Affairs Order no. A-22012/6/2021- Ad IV-MCA dated 2<sup>nd</sup> December 2022, the Mumbai Bench is reconstituted temporarily in terms of Order 10/03/2022 NCLT dated 03.12.2022 with effect from 07.12.2022.

2. The Bench shall be conducted in physical mode, except where Members are presiding from different Benches or as per permission taken from the Presiding Judicial Member.

**NCLT Mumbai Bench- Court No. III (Second Half)**

1. Shri Venkata Subba Rao Hari, Member (Judicial)
2. Shri Satya Ranjan Prasad, Member (Technical)

**NCLT Mumbai Bench- Court No. V (First Half)**

1. Shri Kuldip Kumar Kareer, Member (Judicial)
2. Ms. Anuradha Bhatia, Member (Technical)

3. It is further made clear that all part heard matters and specially ordered matters will be continued to be heard by the same Bench till disposal.
4. This order comes into effect from 07.12.2022 and is subject to modification as and when other Members join.
5. Any inadvertent error may be brought to the attention of the undersigned.
6. This issues with the approval of Hon'ble President, NCLT.

*Kamal Sultanpuri*  
6<sup>th</sup> December 2022  
(Kamal Sultanpuri)  
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
5. PS to Director, (Sh. Amar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.